

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

SONATA REALTY PRIVATE LIMITED OPERATING IN BUILDERS AND DEVELOPERS AT MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sonata Realty Private Limited CIN: U45200MH2006PTC160901 PAN: AAJCS8737Q
2.	Address of the registered office	Plot No.8, shah Indl. estate, off veera desai road, Andheri -west, Mumbai-400053, Maharashtra, India
3.	URL of website	Company is not maintaining website
4.	Details of place where majority of fixed assets are located	No fixed assets and the company is operating from Mumbai, Maharashtra
5.	Installed capacity of main products/ services	Sonata Realty Pvt Ltd is having lease hold and other land at Oshiwara,, Jogeshwari Mumbai where project was launched under JDA and as on date project is not completed, Those interested can write an email to cirp.sonatarealty@gmail.com to seek further details in this regards.
6.	Quantity and value of main products/ services sold in last financial year	There were no operation during previous financial year
7.	Number of employees/ workmen	Presently, there are no employee/workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at cirp.sonatarealty@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.sonatarealty@gmail.com
10.	Last date for receipt of expression of interest	01/10/2024
11.	Date of issue of provisional list of prospective resolution applicants	11/10/2024
12.	Last date for submission of objections to provisional list	16/10/2024
13.	Date of issue of final list of prospective resolution applicants	26/10/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01/11/2024
15.	Last date for submission of resolution plans	01/12/2024
16.	Process email id to submit Expression of Interest	cirp.sonatarealty@gmail.com

For Sonata Realty Private Limited

For Sonata Realty Private Limited in CIRP

Jignesh Shah

Resolution Professional

(Registration No. IBBI/IPA-001/IP-P02054/2020-2021/13182)

AFA Valid till 30/06/2025

Registered Address: C/406, Vishal Tower, Maxus Mall Road, Bhayander West, Thane-401101, Maharashtra

Correspondence Address: 6, Omkar Plaza, 90 feet Road, Bhayander West, Thane-401101, Maharashtra

Date: 16/09/2024

Place: Mumbai

Insolvency Professional

IBBI/IPA-001/IP-P02054/2020-2021/13182



Economic Times dated
16/09/2024 (Mumbai)

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jobs

SITUATION VACANT

ACADEMIC

TEACHER

REQD qualified teacher
Comp. Sci., IT, Maths, Electronics, Physics & Acc in Degree College at An. Kindly email your bio with all Certificate smthr2018@gmail.com

OTHER VACANCY

RETIRED PERSON

EXCLUSIVE-UNI
Opportunity, Good Salary +Incentives+ Mediclaim Flexi hrs; for all Male/F Age:40+..7977307696/8149

personal

CHANGE OF NAME

I Samkutty Daniel Vilayil S/O, Oommen R/o 49/386, Motilal N. Near Subhash Nagar Na Road, Goregaon West, M 400104 have changed my name to Samkutty Daniel.

I, Rajesh Pandey R/o 90 Pratik Gems Lot No Sector 35, Kamothe, Raigad, Kalamboli Raigarh, Maharashtra

real estate

PROPERTY ANCILLARIES

